NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 137(ND)13 CA. NO.

CORAM:

PRESENT:

SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.09.2016

NAME OF THE COMPANY: M/s. George Koshi & Anr. Vs. esystem Software Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

3.	NO. NAP	IE DESIG	GNATION	REPRESE	NTATION	SIGNATURE
1.	VIVER	KOHU HOHAWTY] Acev	Petit	ioners	Saya
3.	George	koshy.	- Petitione	(party-	in person	,
		jeet Ba			1	
		Mohan F				ndent
		Singher		Adv		Neds
4.	Anupan	n Sacho	lenge	12	<u>.</u>	

ORDER

Learned counsel for the parties who are present have stated that the possibility of exploring an amicable settlement of the matter has failed. Therefore, the matter be fixed for final arguments.

List on 07.11.2016 for arguments.

Sd1-

(R.varadnarajan) Member (Judicial) (Maharaj Krishan Hanjura) Member (Judicial)

Sd1-